Before the Appellate Tribunal for Electricity (Appellate Jurisdiction)

<u>I.A. Nos. 104,105 of 2011 in</u> <u>DFR No. 377 of 2011</u>

Dated:23rd-August, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson

Hon'ble Mr. V.J. Talwar, Technical Member

In the matter of:

Chaman Lal Setia Export Ltd. Appellant

(s)

Versus

Haryana Electricity Regulatory

Commission & Ors. ...Respondent (s)

Counsel for the Appellant (s): -

<u>ORDER</u>

Learned counsel for the Appellant was absent on the last date of hearing. Today also he is absent.

Dismissed for non prosecution.

(V.J. Talwar) Technical Member (Justice M. Karpaga Vinayagam)
Chairperson